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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....
New Delhi, the 30th January, 1979.

NOTIFICATION
INCOME TAX

No.2690(F.No.404/27(CB-2-Bar)79-ITCC): In pursuance of sub-clause(iii) of clause of Section 2 of the Income Tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue and Insurance No.905(F.No.404/93/75-ITCC) dated 17.5.75 namely. In the said Notification for the letters and words "S/Shri B.J.Kantharia and I.M.MAGHETA" the words and letters "Shri B.J.Kantharia" shall be substituted.

Sd/-

(H.Venkataraman)

Deputy Secretary to the Government of India.

The Manager,
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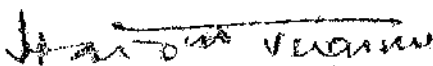
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Deputy Secretary to the Government of India.

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* SHARMA *

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